

**STATEMENT SHOWING INSTITUTION, DISPOSAL AND PENDENCY
(WRIT, CIVIL & CRIMINAL MAIN CASES) AT THE END MONTH OF APRIL 2022**

Sl. No.	Nature	Opening balance as on 01.04.2022	Inst./Registration (Fresh cases)	Restored Cases during the month	Backlog Instituted Cases/Convert Cases	Total Institution	Backlog Disposal Cases/convert cases	Transfer Cases to other High Court/Tribunals	Disposal during the Month	Total Disposal	Total Pendency as on 30.04.2022	Over 5 Years Disposal Cases during the month
MAIN CIVIL CASES												
1	WP	53	0	2		2			1	1	54	1
2	WA	552	46	3		49			37	37	564	1
3	WPC	9434	488	2		490	3		611	614	9310	22
4	WPL	1014	17			17			14	14	1017	10
5	WPS	16329	896	6		902	5		704	709	16522	33
6	WPT	698	24	1		25			15	15	708	0
7	WPCR	2349	81			81			35	35	2395	0
8	WPPIL	272	12			12			7	7	277	0
9	WP 227	1567	75	2		77			39	39	1605	9
10	WPHC	8	0			0			6	6	2	0
A	TOTAL (1 to 10)	32276	1639	16	0	1655	8	0	1469	1477	32454	76
1	FA	3018	15	5		20			16	16	3022	10
2	FAM	472	1	4		5			17	17	460	5
3	FA(MAT)	220	19			19			8	8	231	0
4	SA	5398	54	2		56	2		23	25	5429	17
5	MA	312	11		1	12			18	18	306	1
6	MAC	8303	107	4		111			24	24	8390	14
7	CR	298	8			8			1	1	305	0
8	MCC	787	63			63	1		51	52	798	0
9	COMP APPEAL	3	1			1			0	0	4	0
10	COMP PET	15	0			0			0	0	15	0
11	EP	3	0			0			0	0	3	0
12	TPC	138	15			15			26	26	127	0
13	CONT	2230	107			107			70	70	2267	5
14	ITA	4	0			0			0	0	4	0
15	ARBA	244	4			4			45	45	203	0
16	ARBAP	9	0			0			0	0	9	0
17	ARBR	55	3			3			1	1	57	0
18	TAXC	111	19			19			1	1	129	0
19	REVP	217	14			14			15	15	216	0
20	CVLREF	0	0			0			0	0	0	0
B	TOTAL (1 to 19)	21837	441	15	1	457	3	0	316	319	21975	52
TOTAL (A+B)		54113	2080	31	1	2112	11	0	1785	1796	54429	128
MAIN CRIMINAL CASES												
1	CRREF	7	0			0			0	0	7	
2	CRA	15365	181		1	182			95	95	15452	16
3	CRR	5765	87	1		88	1		42	43	5810	7
4	MCRC	1714	888			888			784	784	1818	0
5	MCRCA u/s 438 CrPC	375	147	1		148			140	140	383	0
6	CONTR	6	0			0			0	0	6	0
7	CRMP	4276	179			179	3		111	114	4341	6
8	TPCR	45	1			1			3	3	43	0
9	ACQA	2984	22			22			11	11	2995	4
C	TOTAL (1 to 9)	30537	1505	2	1	1508	4	0	1186	1190	30855	33
GRAND TOTAL(A+B+C) OF MAIN WRIT, CIVIL & CRIMINAL CASES		84650	3585	33	2	3620	15	0	2971	2986	85284	161
PENDENCY INCREASE/ DECREASE		84650	INCREASE (+634)								85284	

Over 5 Years Pendency as on 01.04.2022	Over 5 Years restored and backlog instituted cases during the month	Over 5 Years disposal and backlog disposal cases during the month	Over 5 Years Pendency as on 30.04.2022	Over 5 Years Decrease Pendency during the month
23923	14	161	23776	-147

(K. VINOD KUJUR)
REGISTRAR (JUDICIAL)